

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.**

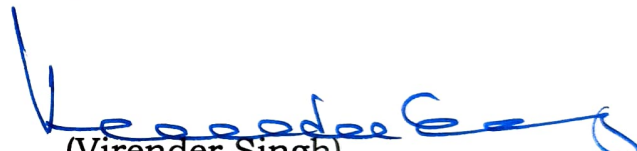
No.HHC/RG/C-19/2020-33

Dated Shimla, the 2<sup>nd</sup> July, 2020.

**ORDER**

Considering the prevailing situation, in partial modification of the resolution dated 16.4.2020, it has been decided that all the employees of the Subordinate Courts shall attend the office regularly. The instructions regarding social distancing issued by this Court as well as by the Competent Authority are to be adhered to in letter and spirit.


BY ORDER OF HIGH COURT

  
(Virender Singh)  
Registrar General

Endst. No.HHC/RG/C-19/2020-

dated 2<sup>nd</sup> July, 2020.

Copy forwarded to all concerned.

  
Registrar General